

Celebration of International Year of the Tribals

3429. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 1992 has been declared as "International year of the Tribals" by the United Nations; and

(b) if so, whether Government propose to observe it and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir. The Year 1993 has been declared "The International Year for the World's Indigenous People", which does not *corns* Tribals.

(b) Does not arise.

Educational grants for the benefits of Anglo-Indians

3430. SHRI JAGADISH JANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the total amount of educational grants disbursed for the benefit of the Anglo-Indian under Article 337 of the Constitution during the last three years;

(b) whether Anglo-Indian Association/Educational Institutions/students were the beneficiaries of the grants;

(c) if so, the names/addresses thereof along with the details of the total grants received by each and the purpose for which the same were utilized during the said period; and

(d) the names of State Governments responsible for disbursement of grants and the name of the agency which monitors the grants?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) An amount of Rs. 30,000/- has been released to the Inter-State Board of Anglo-Indian Education! during the last three years at the rate of Rs. 10,000/- per year for meeting a part of the expenditure on maintenance and running of the institution.

(d) The grant to the Board is being released directly to them. The Ministry of Human Resource Development monitors utilisation of the grant by obtaining utilisation certificates from the Board every year.

Improvement in the examination system

3431. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government are aware of the increasing number of cases of unfair means being reported every year at the time of written Annual Examination conducted by the CBSE, Delhi:

(b) if so, the total number of such cases reported during the years 1990 and 1991, the number of times papers set by Central Board of Secondary Education were required to be revised on the basis of complaints received indicating the nature of complaints including harassment to supervisors/teachers on examination duties;

(c) whether any scheme for laying more emphasis for passing of students on the basis of evaluation/assessment of progress made by them quarterly instead of holding written Examination annually under consideration of Government; if so, the outcome thereof and if not the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) A statement is laid on the Table of the Sabha.

Statement

According to the information furnished by the CBSE, the total number of cases-involving use of unfair means reported during the year 1990 and: 1991 are given below:—

	1990	1991
Secondary Examination (Class X)		422-584
Sr. Secondary Examination (Class XII)	312	440

Figures for 1991 do not include oases at 20 Centres in Delhi where the examinations were cancelled in 1991 on account of mass copying.

The Question Papers set by the CBSE were not revised. However, another set of Question Papers was used in the reexaminations held at the 20 centres of Delhi. Some incidents of harassment to Supervisors/Teachers performing examination duties were reported from a few centres of Delhi where mass copying took place in 1991.

In the case Of examinations for Secondary and Senior Secondary classes conducted by the CBSE, there is no proposal under consideration of the Board to do away with the system of annual written examination. However, assessment in the subjects of Work Experience, General Studies and Physical & Health Education of Students of Class XII and Work Experience, Art Education, Physical & Health Education for students of Class X, is done on the basis of continuous internal assessment of the student by his school.

उत्तर प्रदेश में साक्षरता के प्रसार पर हुआ व्यय

3432. श्री सत्य प्रकाश भालवीय: क्या मानव संसाधन विकास मंत्री 6 दिसम्बर, 1991 को राज्य सभा में तारांकित प्रश्न 240 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि उत्तर प्रदेश में साक्षरता की

वर्तमान दर का जिला-वार ब्यौरा क्या है और पिछले तीन वर्षों के दौरान इस प्रयोजन के लिए कितना धन व्यय किया गया है?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): वर्ष 1991 की जनगणना के अनुसार, उत्तर प्रदेश राज्य में 7 वर्ष और इससे अधिक आयु वाली जनसंख्या की अनन्तिम साक्षरता दर 41.71 प्रतिशत है। जब तक 0-6 आयु वर्ग की जनसंख्या को सूचीबद्ध नहीं कर लिया जाता तब तक उत्तर प्रदेश के जिलों की साक्षरता दर की गणना नहीं की जा सकती। तथापि, वर्ष 1991 की जन गणना के अनुसार, उत्तर प्रदेश राज्य के विभिन्न जिलों में कुल जनसंख्या और साक्षरों (7 वर्ष और इससे अधिक) के संबंध में उनकी स्थिति विवरण में संलग्न है (नीचे देखिए) राज्य में निरक्षरता उन्मूलन करने के दो महत्वपूर्ण कार्यक्रमों प्रौढ़ शिक्षा और प्रारंभिक शिक्षा से संबंधित (लाख रुपए)

वर्ष	केन्द्रीय सेक्टर में व्यय	राज्य सेक्टर में व्यय
1988-89	39.74	83.77
1989-90	44.09	178.22 (अनुमानित)
1990-91	35.61	99.03 (अनुमानित)

विवरण

उत्तर प्रदेश में साक्षरता प्रसार पर हुआ व्यय

(हजारों में)

क्रम सं०	जिला का नाम	जनसंख्या (सभी आयु वर्ग)	साक्षर (7 वर्ष और अधिक)
1	2	3	4
	उत्तर प्रदेश		
1.	उत्तर काशी	237	91
2.	बघेली	442	213
3.	देहरी गढ़वाल	575	225
4.	देहरा डून	1015	594